

Annexure 2

Name of the corporate debtor: STERLING INTERNATIONAL ENTERPRISES LIMITED | Date of commencement of liquidation :18-11-2021 | List of stakeholders as on: 22-09-2023

List of unsecured financial creditors													
SI. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted						
1	SREI Infrastructure Finance Limited	18/12/2021	Principal	30,25,17,994	92,63,33,634	Term loan of Rs.150 cr.	92,63,33,634	13.92	Annexure 1	92,63,33,634	2,32,91,36,158		The Loan was sanctioned to SPL where the CD have provided the Corporate Guarantee.as per clause 24% su preme court judgement attached.
			Interest	3,06,23,974									
			Penal	54,31,91,666									
			Compound										
			Penal Interest	2,32,61,00,673									
			Other Charges	89,680									
			Principal (Interim Finance / Corpus)	20,03,503									
Interest	-	Term loan of Rs.25 Lacs											
Other Charges	9,42,302												
2	Aviral Maritime Infrastructure Dahej Private Limited	15/12/2021	Principal	44,20,77,761	5,72,82,98,283	Term loan of Rs. 60 Cr.	5,72,82,98,283	86.08	Annexure 1	5,72,82,98,283	1,47,44,81,221		The Principal Borrower for Both Loan is SSIL. SIEL is not a co-borrower nor a corporate guarantor in TL of INR 60 crore. Basis on above the claim stands rejected.
			Interest	8,52,61,894									
			Penal Interest	94,71,41,566									
			Other Charges	-									
			Principal	1,83,90,60,457		Term loan of Rs. 275 Cr.							
			Interest	18,69,89,877									
			Penal Interest	3,70,22,47,949									
			Other Charges	-									
	10,45,82,49,296	6,65,46,31,917		6,65,46,31,917	100.00		6,65,46,31,917	3,80,36,17,379	-				